

**High Court Of Delhi, New Delhi  
(Examination Cell)**

**OUT TODAY**  
**MOST IMMEDIATE**

No. 56 /E.C.-DHJS&DJS/Misc./E.C.1/2019

Dated 30 April, 2019

From:

The Registrar General  
High Court of Delhi  
New Delhi

To:

The District & Sessions Judge (Hqs.),  
Tis Hazari Courts,  
Delhi.



Sub: Appointment in the H.P. Judicial Service in the cadre of District Judges/Additional District Judges.

Sir/Madam,

I am directed to forward herewith a copy of advertisement dated 16.04.2019 received from the High Court of Himachal Pradesh for appointment to the H.P. Judicial Service in the cadre of District Judges/Additional District Judges and to request that it may be displayed at some conspicuous place in the court premises for information of all concerned.

Yours faithfully,

*MAH*

J.R.(Exams-DHJS & DJS)  
For Registrar General

Encl : As above

*AK*

*D.S.J (Hqs.)  
30/04/19*

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) DELHI**

No. 40755-758 /Adv./Gaz./2019

Dated, Delhi the 01 MAY 2019

Sub:- Appointment in the H.P Judicial Service in the cadre of District Judges/Additional District Judges.

**Copy forwarded along with its enclosure for information and necessary action to:-**

1. The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
2. PS to Ld. District and Sessions Judge HQ's Delhi.
3. Branch-In-Charge, R & I for Uploading on Layers.

*15.19.*  
**(Prashant Kumar)**  
Officer-in-charge (Judl.)

**HIGH COURT OF HIMACHAL PRADESH "REVENSWOOD", SHIMLA**

No. HHC/GAZ/14-48/74-XII-

Dated Shimla the 16<sup>th</sup> April, 2019

Website: <http://hphighcourt.nic.in>

**NOTICE**

Applications on the prescribed format are invited from eligible candidates i.e. members of the Bar (Advocates) belonging to Scheduled Tribe Category, OBC Category and General Category for appointment as Additional District and Sessions Judges in H.P. Judicial Service in the cadre of District Judges/Additional District Judges in the pay scale of Rs. 51550-63070 for the following vacancies:

- |    |  |  |
|----|--|--|
| a) | Existing vacancies:  | <b>3 (One each for Schedule Tribe, OBC and General Categories)</b> |
| b) | Vacancies that may arise within one year due to retirement;  | ---  |
| c) | future vacancies that may arise due to deputation of Judicial officer to other departments, which will be considered as temporary vacancies. | ---  |
| d) | Vacancies arising due to deputation of judicial officers to other department may be considered as temporary vacancy.                         | ---  |

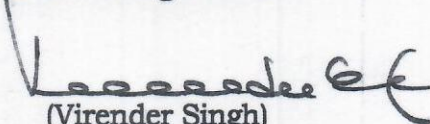
**Last date for receipt of applications : 30.04.2019**

**Date of Written Examination : 30.06.2019**

**The candidates must have attained the age of 35 years and not have attained the age of 45 years on the last date of receipt of the application.** All the important criteria regarding age, educational qualification, experience and character should be supported by attaching copies thereof. Intending candidates may visit the High Court Website for collecting relevant information with regard to eligibility criteria, Format of application, time schedule, all matters connected therewith including application fee etc, Rules and Regulations, and all the relevant terms and conditions connected with the Selection Process.

In case suitable candidates from category of Schedule Tribe and OBC is not available then the vacancies will be treated as un-reserved and filled in as un-reserved vacancy as per proviso added below table under Rule-5 of the H.P. Judicial Service Rules, 2004.

**By Order of the Hon'ble High Court**

  
(Virender Singh)  
Registrar General